

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
LOK SABHA
UNSTARRED QUESTION NO. +4749
TO BE ANSWERED ON MONDAY, THE 22nd JULY 2019
ASHADHA 31, 1941 (SAKA)**

BLACK MONEY HOLDERS

+4749: SHRI MOHAMMAD AZAM KHAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the names of Indian account holders having black money stashed in foreign banks have been handed over by the Governments of France and Switzerland to the Government of India during the last one year; and

(b) if so, the bank-wise names and the details of these account holders as well as the amount of money belonging to them?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI. ANURAG SINGH THAKUR)

(a) & (b) India has Double Taxation Avoidance Agreements with France and Switzerland which facilitate exchange of information, including banking information, on request as well as on automatic basis. The information so received is utilized for the investigations and to bring to tax the unaccounted income and assets of the taxpayers in appropriate cases. The use and disclosure of this information is governed by the confidentiality provisions of the relevant tax treaties.
